

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

UNSTARRED QUESTION No. 1505
TO BE ANSWERED ON 12TH February, 2019

FINANCIAL ASSISTANCE FOR GAUSHALAS

1505. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formulated a policy or enacted law for providing financial assistance for “Gaushalas”;
- (b) if so, the details thereof;
- (c) whether the Government proposes to open new “Gaushalas” and provide any financial assistance for the same;
- (d) if so, the details thereof;
- (e) whether the Government is formulating a project for providing shelter to stray cows; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)

- (a) & (b) No, Sir. It is a State subject.
- (c) & (d) The Ministry of Environment Forests & Climate Change, the Ministry is implementing following schemes for the welfare of animals through Animal Welfare Board of India:
 - (i) AWBI Plan Scheme:
Under the scheme, financial assistance is provided to animal welfare organizations for maintaining the stray animals in distress and their treatment, human education programmes for welfare of animals, etc. The grant is released to Animal Welfare Organizations (AWOs) based on the number of animals sheltered/treated/rescued by the AWOs.
 - (ii) Provision of Shelter House for looking after animals in distress:
Under the scheme financial assistance is provided to NGOs/AWOs for establishment and maintenance of shelter houses and the maximum entitlement of grant is 25.00 lakhs (including 10% share of AWOs) for the Shelter House project consisting of construction of Boundary Wall, In- house Dispensary, Shelters, Water tanks, Drains, Contingency expenses and cost Medical Equipments.
- (e) and (f) No, Sir. It is a State subject.